

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :11/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/4103/2025 BLAPL/1616/2025	SACHIDANANDA SWAIN VS STATE OF ODISHA	ABHISIDDHANTA SAHOO VS	TALABANIA /180 /2024 S.D.J.M.,PURI(Puri) GR/0001073/2024
2	D-BLAPL/4234/2025 BLAPL/1617/2025	DEEPAK PATRA VS STATE OF ODISHA	DEBASHIS MITRA VS	/ /0 SPECIAL COURT,CUTTACK(Cuttack) 2(A)CC/0000118/2024
3	D-BLAPL/3399/2025 BLAPL/1618/2025	SUDHIR NAYAK VS STATE OF ODISHA	RAGHUNATH DASMOHAPATRA VS	BAGHAMARI /144 /2024 A.D.J.,BHUBANESWAR(Khordha) TR/0000495/2024
4	D-BLAPL/4242/2025 BLAPL/1619/2025	AKASH SAHU VS STATE OF ODISHA	AMITAV TRIPATHY VS	BOLANGIR TOWN /622 /2024 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(E) GR/0001714/2024
5	D-BLAPL/4243/2025 BLAPL/1620/2025	GHASIRAM LUHAR VS STATE OF ODISHA	AMITAV TRIPATHY VS	PADAMPUR /229 /2024 A.D.J.,PADAMPUR(Bargarh) Spl/0000047/2024
6	D-BLAPL/3553/2025 BLAPL/1621/2025	MANOJ KUMAR PRUSTY @ MANOJ PUSTI @ BABU PUSTI @ BABU PRUSTY VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BHOGRAI /255 /2023 J.M.F.C.,BHOGRAI(Baleshwar) CT/0000399/2023
7	D-BLAPL/4182/2025 BLAPL/1622/2025	TUKU MAHALIK @ TIKU MAHALI VS STATE OF ODISHA	BISWABHUSAN DAS VS	TIRTOL /629 /2024 SPECIAL JUDGE(POCSO), JAGATSINGH Spl/0000133/2024
8	D-BLAPL/4140/2025 BLAPL/1623/2025	JITENDRA KUMAR MAHAPATRA VS STATE OF ODISHA	BIJAYA KUMAR NAYAK (3) VS	SARANAKUL /172 /2024 A.D.J.,ODAGAON(Nayagarh) ST/0000056/2024
9	D-BLAPL/4085/2025 BLAPL/1624/2025	KESHABA PANGI VS STATE OF ODISHA	MANORANJAN PADHY VS	NANDAPUR /121 /2022 ADDL DISTRICT AND SESSIONS JUDGE CT/0000043/2023
10	D-BLAPL/4106/2025 BLAPL/1625/2025	PRAKASH CHANDRA BEHERA VS STATE OF ODISHA	OM PRAKASH SARAN VS	DHENKANAL SADAR /856 /2023 C.J.M.,DHENKANAL(Dhenkanal) CT/0000150/2024
11	D-BLAPL/4216/2025 BLAPL/1626/2025	PRASANTA KUMAR DAS @ PRASANTA KUMAR DASH VS STATE OF ODISHA	PRATAP KUMAR NAYAK VS	NEMALO /84 /2024 SPECIAL JUDGE (POCSO), CUTTACK(C) Spl/0000108/2024

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12	D-BLAPL/4084/2025 BLAPL/1627/2025	KHEMUNDU PANGI VS STATE OF ODISHA	MANORANJAN PADHY VS	NANDAPUR /121 /2022 ADDL DISTRICT AND SESSIONS JUDGE CT/0000043/2023
13	D-BLAPL/4319/2025 BLAPL/1628/2025	ABINASH BEHERA VS STATE OF ODISHA	MANORANJAN KHATUA VS	BRAMHA BARADA /198 /2024 J.M.F.C.,CHANDIKHOLE(Jajapur) CT/0002336/2024
14	D-BLAPL/4313/2025 BLAPL/1629/2025	CHANDE NAYAK VS STATE OF ODISHA	S.S.RAY (2) VS	LAHUNIPADA /46 /2024 S.D.J.M.-CIVIL JUDGE (SD),BONAI(Sunda GR/0000188/2024
15	D-BLAPL/4063/2025 BLAPL/1630/2025	SAMIR RANJAN PANIGRAHI @ NANDA VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	BAUNISUNI /13 /2025 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000027/2025
16	D-BLAPL/4428/2025 BLAPL/1631/2025	NRUSINGHA MALIK VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	PATTAMUNDAI /371 /2024 J.M.F.C-ADDL.CIVIL JUDGE(JD),PATTALAI GR/0000004/2025
17	D-BLAPL/4339/2025 BLAPL/1632/2025	MD. SAHIL VS STATE OF ODISHA	PARTHA SARATHI DAS VS	PATNA /220 /2023 J.M.F.C.,KEONJHAR(Kendujhar) GR/0000875/2023
18	D-BLAPL/4340/2025 BLAPL/1633/2025	SUDHIR KUMAR JENA VS STATE OF ODISHA	SNEHASISH BEHERA VS	BAIDYANATHPUR /601 /2024 S.D.J.M.,BERHAMPUR(Ganjam) GR/0002776/2024
19	D-BLAPL/4348/2025 BLAPL/1634/2025	LAICHAN BHOI VS STATE OF ODISHA	ARIJEET MISHRA VS	KORAPUT TOWN /273 /2024 SPECIAL JUDGE (POCSO), JEYPORE(Kor TR/0000095/2024
20	D-BLAPL/4351/2025 BLAPL/1635/2025	AJIT KUMAR DAS VS STATE OF ODISHA	ARIJEET MISHRA VS	CHANDAKA P.S. /208 /2019 J.M.F.C.,BHUBANESWAR(Khordha) GR/0001200/2019
21	D-BLAPL/4296/2025 BLAPL/1636/2025	AKSHAY KUMAR VS STATE OF ODISHA	ANITA SAHOO VS	G.R.P.S. (TITILAGARH) /9 /2025 SPECIAL JUDGE, TITLAGARH(Balangir) Spl/0000007/2025
22	D-BLAPL/4287/2025 BLAPL/1637/2025	MADAN MOHAN PRADHAN @ MADANMOHAN PRADHAN VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	JARADA /439 /2023 AD-HOC A.D.J.(FTSC),BERHAMPUR(Gar Spl/0000233/2023
23	D-BLAPL/4292/2025	BIKAS MAHAPATRA	RAJENDRA NARAYAN ROUT	//

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	BLAPL/1638/2025	VS STATE OF ODISHA	VS	A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G 2(A)CC/0000053/2024
24	D-BLAPL/4301/2025 BLAPL/1639/2025	RAMA CHANDRA JENA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KHANTAPADA /342 /2024 J.M.F.C. BALASORE(RURAL)(Baleshwar) CT/0000926/2024
25	D-BLAPL/4353/2025 BLAPL/1640/2025	PRASANTA NAIK @ PRASHANT NAYAK VS STATE OF ODISHA	SARAT KUMAR JENA VS	TITILAGARH /289 /2024 SPECIAL JUDGE, TITLAGARH(Balangir) Spl/0000048/2024
26	D-BLAPL/4306/2025 BLAPL/1641/2025	CHANDRASEKHAR MISHRA VS STATE OF ODISHA	KASHINATH PATTANAIAK VS	TIGIRIA /253 /2024 J.M.F.C.,TIGIRIA(Cuttack) CT/0000247/2024
27	D-BLAPL/4387/2025 BLAPL/1642/2025	PURNA CHANDRA BHOI VS STATE OF ODISHA	ASISH MISHRA VS	BANGOMUNDA /293 /2024 CIVIL JUDGE (JD) CUM JMFC, BANGOM GR/0000492/2024
28	D-BLAPL/4338/2025 BLAPL/1643/2025	PIKANA @ SOUMYA RANJAN PARIDA VS STATE OF ODISHA	SATYASHREE MOHANTY VS	MANCHESWAR P.S. /23 /2025 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0000053/2025
29	D-BLAPL/4402/2025 BLAPL/1644/2025	DINABANDHU BISHI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHAPRAKHOL /26 /2025 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0000110/2025
30	D-BLAPL/4250/2025 BLAPL/1645/2025	HASSAN KHAN VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	PLANTSITE /100 /2023 2ND A.D.J.,ROURKELA(Sundargarh) Spl/0000004/2023
31	D-BLAPL/2921/2025 BLAPL/1646/2025	JYOTSNA NAYAK @ JYOTSNA RANI PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	ODAGAON /67 /2024 A.D.J,ODAGAON(Nayagarh) ST/0000039/2024
32	D-BLAPL/4488/2025 BLAPL/1647/2025	BAPUN @ ARJUN @ NAGARJUN PANDA VS STATE OF ODISHA	DIPANKAR ACHARYA VS	BISOI /56 /2023 SPECIAL JUDGE (POCSO), BARIPADA(M Spl/0000037/2023
33	D-BLAPL/3575/2025 BLAPL/1648/2025	SABBIR ALI VS STATE OF ODISHA	SIDDHANT SARANGI VS	LINGARAJ P.S. /23 /2024 J.M.F.C.,BHUBANESWAR(Khordha) CT/0000104/2024
34	D-BLAPL/4434/2025 BLAPL/1649/2025	MANOJ KUMAR BEHERA VS	PUSPAMITRA MOHAPATRA VS	CHOUDWAR /245 /2024 SPECIAL JUDGE (POCSO), CUTTACK(CU

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35	D-BLAPL/3973/2025 BLAPL/1650/2025	STATE OF ODISHA GOUTAM MALLIK VS	JAGADIP SAHOO VS	Spl/0000084/2024 MANGALPUR /307 /2023 S.D.J.M.,JAJPUR(Jajapur) CT/0002210/2023
36	D-BLAPL/4119/2025 BLAPL/1651/2025	STATE OF ODISHA ASHOK KUMAR SWAIN VS	KARUNAKAR GAYA VS	NIMAPADA /375 /2024 J.M.F.C.,NIMAPARA(Puri) GR/0000103/2025
37	D-BLAPL/4445/2025 BLAPL/1652/2025	STATE OF ODISHA MD.SALAHUDDIN VS	SANDEEP RAJ PANDA VS	KEONJHAR TOWN /561 /2024 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR() GR/0001770/2024
38	D-BLAPL/4252/2025 BLAPL/1653/2025	STATE OF ODISHA AMIT SADANKE VS	SUSMITA PATTNAIK VS	BADAGODA P.S. /629 /2024 J.M.F.C.(IV),BHUBANESWAR(Khordha) CT/0001108/2024
39	D-BLAPL/4253/2025 BLAPL/1654/2025	STATE OF ODISHA AMIT SADANKE VS	SUSMITA PATTNAIK VS	BADAGODA P.S. /571 /2024 J.M.F.C.(IV),BHUBANESWAR(Khordha) CT/0001002/2024
40	D-BLAPL/4322/2025 BLAPL/1655/2025	STATE OF ODISHA TITU PRADHAN VS	SIDDHARTH GOUTAM DAS VS	KHURDA ROAD G.R.P.S. /5 /2025 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000033/2025
41	D-BLAPL/4326/2025 BLAPL/1656/2025	STATE OF ODISHA BANTI SAHU VS	AMITAV TRIPATHY VS	KANTAMAL /25 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000036/2025
42	D-BLAPL/4330/2025 BLAPL/1657/2025	STATE OF ODISHA SHYAMA DALAPATI VS	JUGALA KISHORE PANDA VS	CHITRAKONDA /98 /2021 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000069/2021
43	D-BLAPL/4546/2025 BLAPL/1658/2025	STATE OF ODISHA KUNJA BIHARI PATRA VS	RAJJEET ROY VS	BADAGODA P.S. /34 /2025 J.M.F.C.(IV),BHUBANESWAR(Khordha) CT/0000061/2025
44	D-BLAPL/4334/2025 BLAPL/1659/2025	STATE OF ODISHA PREM MUDULI VS	ASIT KUMAR JENA VS	ORKEL /39 /2025 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000031/2025
45	D-BLAPL/4355/2025 BLAPL/1660/2025	STATE OF ODISHA SHAIKH TOUSIF SAMAD VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KORAPUT GRPS /4 /2025 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000030/2025

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46	D-BLAPL/4372/2025 BLAPL/1661/2025	HARI @ SIRA BHATRA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	TENTULIKHUNTI /243 /2024 S.D.J.M. CIVIL JUDGE (JD),NAWARANG GR/0001518/2024
47	D-BLAPL/4368/2025 BLAPL/1662/2025	YASIN RAFIK SHEIKH VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KORAPUT GRPS /4 /2025 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000030/2025
48	D-BLAPL/4285/2025 BLAPL/1663/2025	DEBA PRADHAN VS STATE OF ODISHA	BIPLAB KUMAR DASH VS	TANGI (KHURDA) /782 /2024 A.D.J.,BHUBANESWAR(Khordha) TR/0000607/2024
49	D-CMAPL/3114/2025 CMAPL/54/2025	NATABAR SAHOO VS STATE OF ODISHA	ADV. VS	// () //
50	D-CMAPL/5231/2025 CMAPL/55/2025	BENUDHAR SAHOO @ SAHU VS MURALI SAHOO	DIPTI RANJAN BHOKTA VS	// () //
51	D-CMAPL/5274/2025 CMAPL/56/2025	PRASHANT KUMAR MISHRA VS LAND ACQUISITION OFFICER, K.R.B., RAIL LINK PROJECT, ZONE OFFICE, NAYAGARH	NIROD KUMAR SAHU VS	// () //
52	D-CMP/2273/2025 CMP/206/2025	LINGARAJ@LINGESWAR MAHADEV BIJE, MULAPAL VS SRIDHAR PANDA	DIPTI RANJAN BHOKTA VS	// CIVIL JUDGE (SD), JAJPUR ROAD(Jajapur) CS/0000326/2022
53	D-CMP/4944/2025 CMP/207/2025	MUSTAK MALLIK VS SANJIB KUMAR SUBUDHI	SIDHESWAR RATH VS	// CIVIL JUDGE (SD),NAYAGARH(Nayagarh) CS/0000318/2023
54	D-CMP/3624/2025 CMP/208/2025	ASHOK KUMAR MANGARAJ VS KALPANA NAREND @ KALPANA NARENDRA @ KALPANA RAY	AJODHYA RANJAN DASH VS	// CIVIL JUDGE (SD),KHURDA(Khordha) CS/0000213/2022
55	D-CMP/2702/2025 CMP/209/2025	NARAYAN PATRA VS PARSURAM PATRA	HRUDANANDA MOHAPATRA VS	// ADDL.SESIONS JUDGE,NIMPARA(Puri) Fao/0000025/2024
56	D-CMP/2735/2025 CMP/210/2025	SURU MURMU VS BAD SRIMATI MARANDI	SOURAV SUMAN BHUYAN VS	// CIVIL JUDGE (JD),BARIPADA(Mayurbhanj) EXN.M.C./0000020/1984
57	D-CONTC/853/2025	SMRUTIRANJAN BISWAL	ADV	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/714/2025	VS	VS	0
		ALOK DEHURI, OAS		//
58	D-CONTC/5632/2025	D.GOURI PRASAD PATNAIK	ADV.	//
	CONTC/715/2025	VS	VS	0
		ARVINDA AGRAWAL, COMMNR. CUM SECY., H.E DEPT.		//
59	D-CONTC/5578/2025	SANJUKTA KUMARI JENA	ADV.	//
	CONTC/716/2025	VS	VS	0
		P.NITESH SHARMA, IAS		//
60	D-CONTC/5582/2025	PRASHANT KUMAR SAHOO	ADV.	//
	CONTC/717/2025	VS	VS	0
		SATYABRATA SAHU, IAS		//
61	D-CONTC/5246/2025	SAUL NAYAK	ADV.	//
	CONTC/718/2025	VS	VS	0
		ASHISH ISHWAR PATIL, IAS		//
62	D-CONTC/5278/2025	MANASI SAMANTARAY	ADV.	//
	CONTC/719/2025	VS	VS	0
		PROF.DR.LUCY DAS, SUPDT., SCB MEDICAL COLLEGE AND HOSPITAL		//
63	D-CONTC/550/2025	DEBA PRASAD MANGARAJ	MOHIT AGARWAL	//
	CONTC/720/2025	VS	VS	0
		USHA PADHEE, P.SECY., HOUSING AND U.D DEPT., ODISHA		//
64	D-CONTC/5363/2025	BIDULATA SAHOO	ADV.	//
	CONTC/721/2025	VS	VS	0
		DR.SANTOSH KUMAR BEHERA, D.E.O, CUTTACK		//
65	D-CONTC/5430/2025	GANGADHAR RAUTA	ADV.	//
	CONTC/722/2025	VS	VS	0
		ANU GARG, IAS		//
66	D-CONTC/5447/2025	SWARNALATA DHAL	UPASANA BAL	//
	CONTC/723/2025	VS	VS	0
		SANTOSH KUMAR ROUT, OES		//
67	D-CONTC/5457/2025	JYOTIRMAYEE DEVI	PRATYASISH MOHANTY	//
	CONTC/724/2025	VS	VS	0
		PROF.NANDITA SWAIN, DIRECTOR, COLLEGE OF BASIC SCIENCE AND HUMANITIES, OUAT		//
68	D-CONTC/5481/2025	PRIYABRATA PARIDA	RAMANI KANTA PATTANAIAK	//
	CONTC/725/2025	VS	VS	0

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69	D-CONTC/4480/2025 CONTC/726/2025	MANORANJAN MALLICK,DIRECTOR, SECONDARY EDU. PRAMILA DEI VS ARAVIND AGRAWAL,IAS	ADV. VS	// // ()
70	D-CONTC/5498/2025 CONTC/727/2025	EKADASI NAIK VS DR.KANHU CHARAN DHIR,REGISTRAR,UTKAL UNIVERSITY, VANI VIHAR	ADV. VS	// ()
71	D-CONTC/5217/2025 CONTC/728/2025	PRASANNA KUMAR PADHI @ PARHI VS MANARANJAN MALIK, DIRECTOR, SECONDARY EDU., ODISHA	SATYA NARAYAN MISHRA 4 VS	// ()
72	D-CONTC/5831/2025 CONTC/729/2025	SAILESH KUMAR BHATTA VS V.KEERTHI VASAN,IAS	ATUL TRIPATHY VS	// ()
73	D-CRLA/4341/2025 CRLA/201/2025	PRAMOD JENA VS STATE OF ODISHA	ARIJEET MISHRA VS	KOREI /139 /2015 AD-HOC A.D.J.(FTSC),JAJPUR(Jajapur) Spl/0000100/2015
74	D-CRLA/4357/2025 CRLA/202/2025	BISHAM RANDHARI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KOSAGUMUDA /110 /2018 A.D.J.,NAWARANGPUR(Nabarangapur) Spl/0000009/2018
75	D-CRLMC/4215/2025 CRLMC/597/2025	PABITRA KUMAR MOHAPATRA VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	//0 S.D.J.M.-CIVIL JUDGE (JD),NAWAPARA ICC/0000001/2019
76	D-CRLMC/1020/2025 CRLMC/598/2025	SARADA PRASAD DASH VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	BADAMBADI /204 /2021 J.M.F.C,CUTTACK(Cuttack) GR/0000951/2021
77	D-CRLMC/3298/2025 CRLMC/599/2025	MILAN @ ABHISEK NAYAK VS STATE OF ODISHA	SURESH KUMAR JENA VS	KAKATAPUR /13 /2019 J.M.F.C.,NIMAPARA(Puri) GR/0000091/2019
78	D-CRLMC/3729/2025 CRLMC/600/2025	ASHA SINGH VS REPUBLIC OF INDIA, BBSR	SUDEEP KUMAR SARANGI VS	//0 SPECIAL JUDGE (CBI),BHUBANESWAR TR/0000002/2008
79	D-CRLMC/3740/2025 CRLMC/601/2025	ADIKANDA PRADHAN VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	PALLAHARA /52 /2009 S.D.J.M.,PALLAHARA(Anugul) GR/0000098/2009

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80	D-CRLMC/4023/2025 CRLMC/602/2025	GAYADHAR BEHERA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	//0 J.M.F.C.,SORO(Baleshwar) ICC/0000197/2023
81	D-CRLMC/3984/2025 CRLMC/603/2025	RAJ KUMAR SAHU VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	BANTALA /81 /2021 ASST. SESSIONS JUDGE,ANGUL(Anugul) CT/0000343/2023
82	D-CRLMC/4021/2025 CRLMC/604/2025	KUNAL PARAMANIK VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	NABARANGAPUR TOWN /90 /2024 SPECIAL JUDGE(POCSO), NABARANGPUR TR/0000037/2024
83	D-CRLMC/1899/2025 CRLMC/605/2025	HARISH CHANDRA PANDA VS STATE OF ODISHA	NILA MADHAB PRAHARAJ VS	BARIPADA TOWN /784 /2024 S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(M) CT/0001403/2024
84	D-CRLMC/1532/2025 CRLMC/606/2025	RAVI KUMAR VS STATE OF ODISHA	HARIPAD MOHANTY VS	MAHILA P.S. BUXIBAZAR /126 /2024 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000450/2024
85	D-CRLMC/4179/2025 CRLMC/607/2025	GAYATRI PATRA VS STATE OF ODISHA	SAMVIT MOHANTY VS	NAYAPALLI P.S. /365 /2023 J.M.F.C.(III),BHUBANESWAR(Khordha) CT/0000788/2023
86	D-CRLMC/3897/2025 CRLMC/608/2025	BIKRAM SEKHAR MALIK VS STATE OF ODISHA	BISWAMBAR MOHANTY VS	LAXMISAGAR P.S. /177 /2009 J.M.F.C.(IV),BHUBANESWAR(Khordha) CT/0003143/2009
87	D-CRLMC/4000/2025 CRLMC/609/2025	FR ROSHAN PRADEEP XESS VS STATE OF ODISHA	ABHAS MOHANTY VS	KUTRA /2 /2024 SPECIAL JUDGE (POCSO), SUNDARGARH Spl/0000003/2024
88	D-CRLMC/4059/2025 CRLMC/610/2025	AJU JENA @ AJIT KUMAR JENA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BASTA /125 /2023 J.M.F.C.,BASTA(Baleshwar) CT/0000295/2023
89	D-CRLMC/1412/2025 CRLMC/611/2025	DURGA PRASAD NAYAK VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BAIDYANATHPUR /91 /2022 S.D.J.M.,BERHAMPUR(Ganjam) GR/0000619/2022
90	D-CRLMC/4152/2025 CRLMC/612/2025	PRASANNA CHOUDHARY VS STATE OF ODISHA	AMIT PATTNAIK VS	KALINGA NAGAR /38 /2025 SPECIAL JUDGE,JAJPUR ROAD(Jajapur) Spl/0000011/2025
91	D-CRLMC/4163/2025	SUBRAT NAHAK	SUJATA JENA	NALCO /145 /2016

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	CRLMC/613/2025	VS STATE OF ODISHA	VS	J.M.F.C.,ANGUL(Anugul) GR/0001730/2016
92	D-CRLMC/2826/2025 CRLMC/614/2025	GOPINATH JENA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	NANDIPADA /88 /2021 A.D.J.,ANANDAPUR(Kendujhar) ST/0000034/2022
93	D-CRLMC/3871/2025 CRLMC/615/2025	DR.ARJUN CHARAN DASH VS STATE OF ODISHA	MOHIT AGARWAL VS	TALABANIA /84 /2018 S.D.J.M.,PURI(Puri) GR/0002412/2018
94	D-CRLMC/3924/2025 CRLMC/616/2025	JITU SETHI@JITENDRA SETHY VS STATE OF ODISHA	SARBESWAR SAHOO VS	DIGAPAHANDI /117 /2013 J.M.F.C.,DIGAPAHANDI(Ganjam) GR/0000274/2013
95	D-CRLMC/4297/2025 CRLMC/617/2025	MANOJ NAIK@NAHAK VS STATE OF ODISHA	ANITA SAHOO VS	NAYAGARH SADAR /15 /2020 SPECIAL JUDGE (POCSO), NAYAGARH TR/0000108/2020
96	D-CRLMP/4264/2025 CRLMP/198/2025	ANIL KUMAR NAYAK VS STATE OF ODISHA	BRUNDABAN ROUT VS	PURI TOWN /10 /2025 (//
97	D-CRLMP/3439/2025 CRLMP/199/2025	PURUSOTTAM NAYAK VS STATE OF ODISHA	LALIT KUMAR MAHARANA VS	/ /0 S.D.M,BHADRAK(Bhadrak) CRMC/0000079/2024
98	D-CRLMP/4019/2025 CRLMP/200/2025	SK.ASIF ALI VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	/ /0 (//
99	D-CRLMP/4265/2025 CRLMP/201/2025	SUSHAMA BIBHAR VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	TITILAGARH /298 /2024 (//
100	D-CRLMP/4318/2025 CRLMP/202/2025	JAYAPRAKASH SAMANTRAY VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	TIRTOL /147 /2023 (//
101	D-CRLMP/1918/2025 CRLMP/203/2025	BHIMSEN LENKA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	/ /0 (//
102	D-CRLREV/2859/2025 CRLREV/68/2025	CHINMAYA PRUSTY VS	ROHIT RANJAN RAY VS	KHANDAGIRI P.S. /585 /2024 A.D.J.,BHUBANESWAR(Khordha)

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103	D-CRLREV/3961/2025 CRLREV/69/2025	STATE OF ODISHA AMBIKA PRASAD DASH VS MAHENDRA KUMAR PAL	PRASANNA KUMAR RATH VS	CT/0000238/2024 //0 DISTRICT & SESSIONS JUDGE,JAGATSINGHPUR CRA/0000050/2023
104	D-FAO/4893/2025 FAO/61/2025	BHAGABAN BEHERA VS UNION OF INDIA	PRADEEP KUMAR MISHRA VS	// RAILWAY CLAIMS TRIBUNAL, BHUBANESHWAR MISCA/0000165/2024
105	D-FAO/5432/2025 FAO/62/2025	THE DIVISIONAL MANAGER, M/S. NEW INDIA ASSURANCE COMPANY LIMITED,CUTTACK VS KABITA MOHANTA	KIDARI ALI KHAN VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000272/2019
106	D-FAO/2871/2025 FAO/63/2025	BHASKAR CHANDRA PATTNAIK VS BIDYUT PRAVA PATTNAIK	SMITA RANJAN PATNAIK VS	// CIVIL JUDGE(SR.DIVN.),SALIPUR(Cuttack) Os/0000005/2015
107	D-FAO/1923/2025 FAO/64/2025	MANAGER LEGAL, M/S MAGMA HDI GENERAL INSURANCE CO .LTD.,KHORDHA VS TUNI SAMAL	GIRIJA PRASAD DUTTA VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000111/2022
108	D-JCRLA/4574/2025 JCRLA/21/2025	RAJENDRA BARIK @ RAJU VS STATE OF ORISSA	ADV. VS	KEONJHAR TOWN /366 /2017 SPECIAL JUDGE (POCSO), KENDUJHAR Spl/0000290/2022
109	D-JCRLA/4563/2025 JCRLA/22/2025	GANGA @ GANGADHAR SETHI VS STATE OF ODISHA	ADV. VS	SURADA /141 /2018 A.D.J.,BHANJANAGAR(Ganjam) ST/0000022/2019
110	D-JCRLA/4560/2025 JCRLA/23/2025	PRATAP NAIK VS STATE OF ODISHA	ADV. VS	BANARAPAL /240 /2019 AD-HOC A.D.J.(FTSC),ANGUL(Anugul) Spl/0000066/2019
111	D-JCRLA/4572/2025 JCRLA/24/2025	SARBESWAR BHUYAN VS STATE OF ODISHA	ADV. VS	JAGATSINGPUR /115 /2010 AD-HOC ADDL.DIST.JUDGE,JAGATSINGPUR ST/0000129/2010
112	D-MACA/466/2025 MACA/191/2025	THE DIVISIONAL MANAGER , ORIENTAL INSURANCE COMPANY LTD., BOLANGIR VS BHARATI BHOI	SUBRAT SATPATHY VS	// 4TH M.A.C.T. BHAWANIPATNA(Kalahandi) Mac/0000077/2014
113	D-MACA/498/2025 MACA/192/2025	THE DIVISIONAL MANAGER ORIENTAL INSURANCE COMPANY LTD. , BOLANGIR VS KADAMBINI PATEL	SUBRAT SATPATHY VS	// 4TH M.A.C.T. BHAWANIPATNA(Kalahandi) Mac/0000075/2014

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114	D-MACA/50422/2024 MACA/193/2025	BASANTA KUMAR SADANGI VS LAXMI PARIYA BARIK	DEBASISH PATNAIK VS	// III MACT,PURI(Puri) Mac/0000084/2008
115	D-MACA/3297/2025 MACA/194/2025	DIVISIONAL MANAGER M/S. ORIENTAL INSURANCE CO.LTD. BBSR VS SADAI DAMI	RIMJHIMBALA PATI VS	// 7TH M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000134/2020
116	D-MACA/2868/2025 MACA/195/2025	KALYANI MALAKAR VS NANDA KISHORE SAHU	ARPIT SARANGI VS	// IVTH M.A.C.T. BARIPADA(Mayurbhanj) Mac/0000002/2023
117	D-MACA/3289/2025 MACA/196/2025	D.M., M/S ORIENTAL INSURANCE CO. LTD., BBSR VS BABITA KHOSLA	RIMJHIMBALA PATI VS	// 7TH M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000138/2020
118	D-MACA/585/2025 MACA/197/2025	TATA AIG GENERAL INSURANCE CO.LTD., BBSR VS SANJAY PADHAN	G.P.DUTTA VS	// A.D.J.,KUCHINDA(Sambalpur) Mac/0000001/2023
119	D-MACA/5352/2025 MACA/198/2025	DHRUBA CHARAN MEHER VS SAROJ BARIK	DHANANJAYA MUND VS	// 3RD MACT,DHARAMGARH(Kalahandi) Mac/0000014/2022
120	D-MACA/5542/2025 MACA/199/2025	KANAKA MAHARANA VS D.M., HDFC ERGO G.I. CO. LTD., (IRDAI), BBSR	RAKESH BEHERA VS	// III M.A.C.T.,TALCHER(Anugul) Mac/0000023/2022
121	D-MATA/1115/2025 MATA/68/2025	CHAKRAPANI MAHARANA VS PRABHASINI MAHARANA	DEBASISH PATNAIK VS	// JUDGE FAMILY COURT,GANJAM(Ganja) CP/0000128/2021
122	D-MATA/2443/2025 MATA/69/2025	ADITYA MAHAR VS AMITA MAHAR	RAJESH KUMAR MAHAPATRA VS	// JUDGE, FAMILY COURT, SAMBALPUR CRMC/0000025/2023
123	D-MATA/4813/2025 MATA/70/2025	SACHIP PRADHAN VS RINKI PRADHAN	PABITRA KUMAR NAYAK VS	// JUDGE, FAMILY COURT, JHARSGUDA(G) Mat/0000062/2021
124	D-MATA/5892/2025 MATA/71/2025	RASHMITA MAHARANA VS SANJIB SAHU	BISWAJIT RANJAN TRIPATHY VS	// JUDGE, FAMILY COURT, BOUDH(Baudh) CP/0000005/2022
125	D-MSA/5340/2025	RAJADHANI SYSTEMS AND ESTATES PVT. LTD.	AFRAAZ SUHAIL	//

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	MSA/6/2025	VS ODISHA REAL ESTATE REGULATORY AUTHORITY	VS	ODISHA REAL ESTATE APPELLATE TR OREAT/0000104/2024
126	D-MSA/5343/2025 MSA/7/2025	RAJDHANI SYSTEMS AND ESTATES PVT. LTD. VS ODISHA REAL ESTATE REGULATORY AUTHORITY	AFRAAZ SUHAIL VS	// ODISHA REAL ESTATE APPELLATE TR OREAT/0000107/2024
127	D-MSA/5339/2025 MSA/8/2025	RAJDHANI SYSTEMS AND ESTATES PVT LTD VS ODISHA REAL ESTATE REGULATORY AUTHORITY	AFRAAZ SUHAIL VS	// ODISHA REAL ESTATE APPELLATE TR OREAT/0000105/2024
128	D-MSA/5342/2025 MSA/9/2025	RAJDHANI SYSTEMS AND ESTATES PVT LTD VS ODISHA REAL ESTATE REGULATORY AUTHORITY	AFRAAZ SUHAIL VS	// ODISHA REAL ESTATE APPELLATE TR OREAT/0000103/2024
129	D-OTAPL/5344/2025 OTAPL/10/2025	THE COMMISSIONER , CGST AND CENTRAL EXCISE , ROURKELA VS M/S. SRI BALAJI METALLICS PVT. LTD.	TUSHAR KANTI SATAPATHY,SR.S.C VS	// (//
130	D-OTAPL/3722/2025 OTAPL/11/2025	COMMISSIONER OF CUSTOMS,(PREVENTIVE)BHUBANESWAR VS M/S. SERAJUDDIN AND CO	TUSHAR KANTI SATAPATHY,SR.S.C VS	// (//
131	D-OTAPL/3728/2025 OTAPL/12/2025	COMMISSIONER OF CUSTOMS,(PREVENTIVE)BHUBANESWAR VS M/S. MODERN MINING PVT LTD.,KEONJHAR	TUSHAR KANTI SATAPATHY,SR.S.C VS	// (//
132	D-OTAPL/3480/2025 OTAPL/7/2025	COMMISSIONER OF CUSTOMS,(PREVENTIVE),BHUBANESWAR VS M/S SERAJUDDIN AND CO	TUSHAR KANTI SATAPATHY,SR.SC VS	// (//
133	D-OTAPL/3611/2025 OTAPL/8/2025	COMMISSIONER OF CUSTOMS,(PREVENTIVE),BHUBANESWAR VS M/S SERAJUDDIN AND CO	TUSHAR KANTI SATAPATHY,SR.S.C VS	// (//
134	D-OTAPL/3561/2025 OTAPL/9/2025	COMMISSIONER OF CUSTOMS (PREVENTIVE),BHUBANESWAR VS M/S K K RESOURCES PVT LTD., KEONJHAR	TUSHAR KANTI SATAPATHY,SR.S.C VS	// (//
135	D-RSA/4455/2025 RSA/75/2025	GAYADHAR NAYAK VS BISWANATH UPADHYAYA	SOUGAT DASH VS	// DISTRICT & SESSIONS JUDGE,BALASO RFA/0000054/2020
136	D-RSA/5166/2025 RSA/76/2025	OMPRAKASH TULSIAN VS	SANDIPANI MISRA VS	// A.D.J.,BARGARH(Bargarh)

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137	D-RSA/5821/2025 RSA/77/2025	SHARDA DEVI SHARMA MINATI JENA @ MEENA SAHU VS STATE OF ODISHA	SATYABADI MANTRY VS	RFA/0000068/2022 // DISTRICT & SESSIONS JUDGE,BHUBANE
138	D-WA/4230/2025 WA/399/2025	STATE OF ODISHA VS LITU ROUT	SONAK MISHRA, A.S.C.L VS	RFA/0000011/2024 // ()
139	D-WA/5232/2025 WA/400/2025	MAHANADI COALFIELDS LTD.,BURLA VS MANOJ RANJAN KHUNTIA	HARIPAD MOHANTY VS	// ()
140	D-WA/5239/2025 WA/401/2025	MAHANADI COALFIELDS LTD.,BURLA VS ANTRIKSH JHA	HARIPAD MOHANTY VS	// ()
141	D-WA/5244/2025 WA/402/2025	MAHANADI COALFIELDS LTD.,BURLA VS SUDAM NAHAK	HARIPAD MOHANTY VS	// ()
142	D-WA/5250/2025 WA/403/2025	MAHANADI COALFIELDS LTD., BURLA VS SUNIL KUMAR SETH	HARIPAD MOHANTY VS	// ()
143	D-WA/5262/2025 WA/404/2025	MAHANADI COALFIELDS LTD., BURLA VS PRABHAKAR NAYAK	HARIPAD MOHANTY VS	// ()
144	D-WA/4236/2025 WA/405/2025	STATE OF ODISHA VS SWATI MOHANTY	SONAK MISHRA, A.S.C. VS	// ()
145	D-WA/5266/2025 WA/406/2025	MAHANADI COALFIELDS LTD., BURLA VS SUVENDU KUMAR PATRO	HARIPAD MOHANTY VS	// ()
146	D-WA/5268/2025 WA/407/2025	MAHANADI COALFIELDS LTD., BURLA VS CHINMAYA PASAYAT	HARIPAD MOHANTY VS	// ()
147	D-WA/5381/2025 WA/408/2025	STATE OF ODISHA VS ARUN KUMAR NATH	GAUTAM TRIPATHY, A.G.A. VS	// ()

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148	D-WP(C)/4758/2025 WP(C)/4372/2025	SARASWATHI ALLADA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
149	D-WP(C)/5503/2025 WP(C)/4373/2025	SRUJEET KHUNTIA VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	// 0 //
150	D-WP(C)/5625/2025 WP(C)/4374/2025	NAROTTAM SATAPATHY @ SATAPATY VS STATE OF ODISHA	SK. ZAFARULLA VS	// 0 //
151	D-WP(C)/4762/2025 WP(C)/4375/2025	MANIKA BHUYAN VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
152	D-WP(C)/5446/2025 WP(C)/4376/2025	DASAMATI KISAN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
153	D-WP(C)/5534/2025 WP(C)/4377/2025	ADG OF CRIMINAL INVESTIGATION DEPTT.,CRIME BRANCH,ODISHA VS NAGEN KUMAR BARIK	BIMBISAR DASH,A.G.A VS	// 0 //
154	D-WP(C)/5535/2025 WP(C)/4378/2025	M/S. BIJAYALAXMI RICE MILL, HARABHANGI ROAD, GANJAM VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
155	D-WP(C)/5536/2025 WP(C)/4379/2025	M/S. GANESH RICE MILL, GANJAM VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
156	D-WP(C)/5723/2025 WP(C)/4380/2025	DUSMANT KUMAR BEHERA VS STATE OF ODISHA	BISWAJIT NAYAK VS	// 0 //
157	D-WP(C)/5407/2025 WP(C)/4381/2025	SWARUPA RANJAN MOHAPATRA VS STATE OF ODISHA	BIBHUTI BHUSAN NANDA VS	// 0 //
158	D-WP(C)/5795/2025 WP(C)/4382/2025	BISWAJEET MALLICK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
159	D-WP(C)/5537/2025	RAMESH CHANDRA MISHRA	AMITAV TRIPATHY	//

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	WP(C)/4383/2025	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/5540/2025 WP(C)/4384/2025	POULTRY TRADERS ASSOCIATION OF ODISHA, BBSR VS STATE OF ODISHA	JANMEJAYA KATIKIA VS	// 0 //
161	D-WP(C)/2248/2025 WP(C)/4385/2025	RAJESH KUMAR MOHAPATRA VS STATE OF ODISHA	NETRANANDA BISWAL VS	// 0 //
162	D-WP(C)/2428/2025 WP(C)/4386/2025	SUMIT SOURAV VS THE CHAIRMAN, SUBORDINATE ODISHA STAFF SELECTION COMMISSION, BBSR	ALOK KUMAR MOHAPATRA VS	// 0 //
163	D-WP(C)/2926/2025 WP(C)/4387/2025	RAISEN HEMBRAM VS THE CHAIRMAN, SUBORDINATE ODISHA STAFF SELECTION COMMISSION, BBSR	ALOK KUMAR MOHAPATRA VS	// 0 //
164	D-WP(C)/5423/2025 WP(C)/4388/2025	ASHOK KUMAR DASH VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
165	D-WP(C)/5425/2025 WP(C)/4389/2025	DARSANA RAITA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
166	D-WP(C)/5436/2025 WP(C)/4390/2025	PRAVAS RANJAN NANDA VS STATE OF ODISHA	BINAYA KUMAR MOHANTY VS	// 0 //
167	D-WP(C)/5426/2025 WP(C)/4391/2025	KAKALA KANHAR VS STATE OF ODISHA	ASHIT KUMAR DASH VS	// 0 //
168	D-WP(C)/5517/2025 WP(C)/4392/2025	KALPANA LENKA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
169	D-WP(C)/5428/2025 WP(C)/4393/2025	BIKRAM KUMAR PRADHAN VS STATE OF ODISHA	ASHIT KUMAR DASH VS	// 0 //
170	D-WP(C)/5736/2025 WP(C)/4394/2025	SURENDRA KUMAR CHOUBEY VS	BIPLABA P.B. BAHALI VS	// 0

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171	D-WP(C)/4731/2025 WP(C)/4395/2025	THE REGISTRAR, CIVIL COURTS, SAMBALPUR BINODINI RAIKA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// // 0 //
172	D-WP(C)/5431/2025 WP(C)/4396/2025	ABHISHEK MISHRA VS STATE OF ODISHA	SANKET KANUNGO VS	// 0 //
173	D-WP(C)/4745/2025 WP(C)/4397/2025	RASMITA NAYAK VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
174	D-WP(C)/5621/2025 WP(C)/4398/2025	BISHNU CHARAN NAYAK VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS	// 0 //
175	D-WP(C)/4857/2025 WP(C)/4399/2025	SUBASH SAHOO VS UNION OF INDIA	RAGHUNATH BISWAL VS	// 0 //
176	D-WP(C)/5513/2025 WP(C)/4400/2025	ADIKANDA SWAIN VS STATE OF ODISHA	PRAMOD KUMAR ROUT VS	// 0 //
177	D-WP(C)/5523/2025 WP(C)/4401/2025	PRAMILA MANJARI SAHOO @ SAHU VS SUB-COLLECTOR, BHUBANESWAR	SANJEEV UDGATA VS	// 0 //
178	D-WP(C)/5743/2025 WP(C)/4402/2025	PRATAP KUMAR SAHOO VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	// 0 //
179	D-WP(C)/4884/2025 WP(C)/4403/2025	PRADEEP KUMAR ODDU VS STATE OF ODISHA	SUSANTA KUMAR MISHRA VS	// 0 //
180	D-WP(C)/3945/2025 WP(C)/4404/2025	KALPATARU SAHOO VS UNION OF INDIA	RAGHUNATH BISWAL VS	// 0 //
181	D-WP(C)/5554/2025 WP(C)/4405/2025	SRIKANTA SAMAL VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //

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182	D-WP(C)/5626/2025 WP(C)/4406/2025	GEETANJALI CHHOTARAY @ MANDHATA VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	// 0 //
183	D-WP(C)/4979/2025 WP(C)/4407/2025	SUBHASHREE SUCHISMITA @ SAHOO VS CHAIRMAN CUM MANAGING DIRECTOR, OPTCL., BBSR	PRASANTA KUMAR JENA VS	// 0 //
184	D-WP(C)/5780/2025 WP(C)/4408/2025	PRAVEEN KUMAR VS STATE OF ODISHA	AKSHAYA KUMAR JENA VS	// 0 //
185	D-WP(C)/4726/2025 WP(C)/4409/2025	ALLADA RATNAMMA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
186	D-WP(C)/3782/2025 WP(C)/4410/2025	GOPABANDHU BISWAL VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
187	D-WP(C)/5024/2025 WP(C)/4411/2025	DR. KHARAVELA MAHANTY VS STATE OF ODISHA	NIBEDITA MOHANTY VS	// 0 //
188	D-WP(C)/5636/2025 WP(C)/4412/2025	DRIVER NAIK VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //
189	D-WP(C)/122/2025 WP(C)/4413/2025	ANIMA DASH VS UNION OF INDIA	SOUMYA RANJAN MOHANTY VS	// 0 //
190	D-WP(C)/125/2025 WP(C)/4414/2025	RABINDRA PRADHAN VS UNION OF INDIA	SOUMYA RANJAN MOHANTY VS	// 0 //
191	D-WP(C)/5696/2025 WP(C)/4415/2025	SAMARENDRA NARENDRA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
192	D-WP(C)/5958/2025 WP(C)/4416/2025	PRADEEP KUMAR DIGAL VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //
193	D-WP(C)/5697/2025	TRUPTIMAYEE SAHOO @ SAHU	BIRAJA PRASANNA DAS	//

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	WP(C)/4417/2025	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/5648/2025 WP(C)/4418/2025	NIRANJAN DAS VS UNION OF INDIA	ANANTA NARAYAN PATTANAYAK VS	// 0 //
195	D-WP(C)/3941/2025 WP(C)/4419/2025	PRAKASH CHANDRA PANDA VS UNION OF INDIA	RAGHUNATH BISWAL VS	// 0 //
196	D-WP(C)/5699/2025 WP(C)/4420/2025	BISWAJIT BARAL VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
197	D-WP(C)/5768/2025 WP(C)/4421/2025	BINODINI SAHOO VS THE COLLECTOR, BALASORE	ASHOK DAS VS	// 0 //
198	D-WP(C)/1436/2025 WP(C)/4422/2025	AKSHYA KUMAR PATTNAIK VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //
199	D-WP(C)/5638/2025 WP(C)/4423/2025	MOHAN NAIK VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //
200	D-WP(C)/5700/2025 WP(C)/4424/2025	ANUJ PANKAJ PATRA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
201	D-WP(C)/5949/2025 WP(C)/4425/2025	SUBAS CHANDRA SAHOO VS STATE OF ODISHA	PARSURAM DAS VS	// 0 //
202	D-WP(C)/5713/2025 WP(C)/4426/2025	MANOJ KUMAR ROUT VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
203	D-WP(C)/5548/2025 WP(C)/4427/2025	JADUMANI DAS VS SNEHASHREE ROUT	BIKRAM KESHARI RAJ VS	// 0 //
204	D-WP(C)/5652/2025 WP(C)/4428/2025	DIPIKA NAYAK VS	SANGRAM JENA VS	// 0

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205	D-WP(C)/5566/2025 WP(C)/4429/2025	STATE OF ODISHA PURUSOTTAM SWAIN VS	SUBHADUTTA ROUTRAY VS	// // 0
206	D-WP(C)/5708/2025 WP(C)/4430/2025	STATE OF ODISHA SAMBIT PADHI VS	BIRAJA PRASANNA DAS VS	// // 0
207	D-WP(C)/54958/2024 WP(C)/4431/2025	STATE OF ODISHA SUBASH CHANDRA SAHOO VS	SATYAJIT SAMAL VS	// // 0
208	D-WP(C)/5710/2025 WP(C)/4432/2025	STATE OF ODISHA UMESH KUMAR SAHOO VS	BIRAJA PRASANNA DAS VS	// // 0
209	D-WP(C)/4354/2025 WP(C)/4433/2025	STATE OF ODISHA MALAYA KUMAR MUND VS	DHANANJAYA MUND VS	// // 0
210	D-WP(C)/5610/2025 WP(C)/4434/2025	STATE OF ODISHA ZEDKING SECURITY SERVICES, BBSR VS	LALATENDU SAMANTARAY VS	// // 0
211	D-WP(C)/5581/2025 WP(C)/4435/2025	EPFO, BBSR RAMANATH DAS VS	SASWATI MOHAPATRA VS	// // 0
212	D-WP(C)/5690/2025 WP(C)/4436/2025	STATE OF ODISHA RATNAKAR ROUT VS	ANINDYA KUMAR MISHRA VS	// // 0
213	D-WP(C)/5608/2025 WP(C)/4437/2025	STATE OF ODISHA DHRUBA PRASAD DAS VS	GOPAL KRUSHNA NANDA VS	// // 0
214	D-WP(C)/5658/2025 WP(C)/4438/2025	STATE OF ODISHA RANJAN KUMAR TRIPATHY VS	NIRANJAN NAYAK VS	// // 0
215	D-WP(C)/5609/2025 WP(C)/4439/2025	STATE OF ODISHA MANAS KUMAR BARIK VS	BIJAYA KUMAR BEHERA VS	// // 0
		STATE OF ODISHA		//

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216	D-WP(C)/5659/2025 WP(C)/4440/2025	SUKANTA NAYAK VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
217	D-WP(C)/5649/2025 WP(C)/4441/2025	SULEKHA DAS VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
218	D-WP(C)/4259/2025 WP(C)/4442/2025	JANAKRAM BHOI VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
219	D-WP(C)/4685/2025 WP(C)/4443/2025	SUKANTA KUMAR SAHOO VS UNION OF INDIA	RAGHUNATH BISWAL VS	// 0 //
220	D-WP(C)/5575/2025 WP(C)/4444/2025	AJAYA KUMAR PARIDA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
221	D-WP(C)/5639/2025 WP(C)/4445/2025	SUSAMA SAHU VS STATE OF ODISHA	DEBENDRA NATH MISRA VS	// 0 //
222	D-WP(C)/5664/2025 WP(C)/4446/2025	M/S ESL STEEL LTD., NADIDIHI, SUNDARGARH VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	// 0 //
223	D-WP(C)/5100/2025 WP(C)/4447/2025	SUSHILA HIAL VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //
224	D-WP(C)/5640/2025 WP(C)/4448/2025	DANDASI NAIK VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //
225	D-WP(C)/5711/2025 WP(C)/4449/2025	PABITRA ROUSTRAY VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
226	D-WP(C)/5550/2025 WP(C)/4450/2025	KISHORE KUMAR PANIGRAHI VS STATE OF ODISHA	AGNIHOTRA SAHU VS	// 0 //
227	D-WP(C)/2873/2025	RADHAMOHAN PANIGRAHI	AMIT KUMAR NATH	//

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	WP(C)/4451/2025	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/5298/2025 WP(C)/4452/2025	BINOD CHANDRA RATH VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// 0 //
229	D-WP(C)/5712/2025 WP(C)/4453/2025	LAXMAN SAMANTARAY VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
230	D-WP(C)/5660/2025 WP(C)/4454/2025	SORI BHOI VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
231	D-WP(C)/4296/2025 WP(C)/4455/2025	MAA DUKHI BHUASUNI VSS, AMBILIJHARI, CUTTACK VS STATE OF ODISHA	GANESH PRASAD SAMAL VS	// 0 //
232	D-WP(C)/5714/2025 WP(C)/4456/2025	BIMAL CHANDRA MATAGAJISINGH VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
233	D-WP(C)/5314/2025 WP(C)/4457/2025	HARI NAYAK VS NARAYAN BEHERA	PRASHANTA KUMAR NAYAK VS	// 0 //
234	D-WP(C)/5715/2025 WP(C)/4458/2025	SAMARJIT PADHI VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
235	D-WP(C)/5261/2025 WP(C)/4459/2025	NANDAKISHORE TANDI VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// 0 //
236	D-WP(C)/5716/2025 WP(C)/4460/2025	MUNMUN BALIARSINGH VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
237	D-WP(C)/4611/2025 WP(C)/4461/2025	BISWANATH MOHAPATRA VS ICICI BANK, AUTHORIZED OFFICER, KOLKATA	RAMA KRISHNA BISOI VS	// 0 //
238	D-WP(C)/5406/2025 WP(C)/4462/2025	PARBATI LENKA VS	KAPILA CHARAN NAYAK VS	// 0

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239	D-WP(C)/5724/2025 WP(C)/4463/2025	STATE OF ODISHA GOVINDA KHANDAPANI VS	PRANAB RANJAN CHHATOI VS	// // 0
240	D-WP(C)/5725/2025 WP(C)/4464/2025	STATE OF ODISHA MADHUSUDAN GOLARI VS	PRANAB RANJAN CHHATOI VS	// // 0
241	D-WP(C)/5721/2025 WP(C)/4465/2025	STATE OF ODISHA RAJENDRA KUMAR BENIA VS	PRANAB RANJAN CHHATOI VS	// // 0
242	D-WP(C)/5727/2025 WP(C)/4466/2025	STATE OF ODISHA SUBARNA GOLARI VS	PRANAB RANJAN CHHATOI VS	// // 0
243	D-WP(C)/4889/2025 WP(C)/4467/2025	STATE OF ODISHA SRIKANTA KUMAR SWAIN VS	RAMA KRISHNA BISOI VS	// // 0
244	D-WP(C)/5728/2025 WP(C)/4468/2025	STATE OF ODISHA SUSHAMA KHOSLA VS	PRANAB RANJAN CHHATOI VS	// // 0
245	D-WP(C)/5597/2025 WP(C)/4469/2025	STATE OF ODISHA NIRANJAN JENA VS	SANGRAM JENA VS	// // 0
246	D-WP(C)/5717/2025 WP(C)/4470/2025	STATE OF ODISHA SAROJINI PRADHAN VS	BIRAJA PRASANNA DAS VS	// // 0
247	D-WP(C)/4894/2025 WP(C)/4471/2025	STATE OF ODISHA GHASI JOGI VS	SRINIBASH SATAPATHY VS	// // 0
248	D-WP(C)/5957/2025 WP(C)/4472/2025	STATE OF ODISHA PRADEEP KUMAR BEHERA VS	UPENDRA KUMAR SAMAL VS	// // 0
249	D-WP(C)/5276/2025 WP(C)/4473/2025	STATE OF ODISHA HRUSIKESH SAHU VS	BRUNDABAN ROUT VS	// // 0
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250	D-WP(C)/5580/2025 WP(C)/4474/2025	BASANTI BAHERA VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //
251	D-WP(C)/5703/2025 WP(C)/4475/2025	MANOJ KUMAR ROUT VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
252	D-WP(C)/5590/2025 WP(C)/4476/2025	BINODINI SATPATHY VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
253	D-WP(C)/4846/2025 WP(C)/4477/2025	MADHUMATI AGRAWAL VS TP CENTRAL ODISHA DISTRIBUTION LTD., KHURDA	BISWAJIT NAYAK VS	// 0 //
254	D-WP(C)/5704/2025 WP(C)/4478/2025	DINABANDHU RANASINGH VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
255	D-WP(C)/5718/2025 WP(C)/4479/2025	TUSHARNATH DUTTA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
256	D-WP(C)/5707/2025 WP(C)/4480/2025	TRUPTIMAYEE SAHU VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
257	D-WP(C)/5888/2025 WP(C)/4481/2025	CADD CONSULATING ENGINEERS (P) LTD., KHORDHA VS THE STATE OF ODISHA	PRANAB KUMAR GHOSH VS	// 0 //
258	D-WP(C)/5592/2025 WP(C)/4482/2025	HEMANTA KUMAR PANIGRAHI VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
259	D-WP(C)/5848/2025 WP(C)/4483/2025	M/S SAIADITYA ENGINEERING VS SUPERINTENDENT CGST AND CENTRAL EXCISE , BBSR II CIRCLE	ITISHREE TRIPATHY VS	// 0 //
260	D-WP(C)/5719/2025 WP(C)/4484/2025	BIBHUTI BHUSAN PRADHAN VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
261	D-WP(C)/5444/2025	HIMANSU KUMAR MOHAPATRA	SUKANTA KUMAR MISHRA	//

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	WP(C)/4485/2025	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/5705/2025 WP(C)/4486/2025	KALYANI SAHOO VS REGISTRAR, ODISHA HUMAN RIGHTS COMMISSION, BHUBANESWAR	RANJAN KUMAR ROUT VS	// 0 //
263	D-WP(C)/5445/2025 WP(C)/4487/2025	BABULA MOHANTA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
264	D-WP(C)/5595/2025 WP(C)/4488/2025	ANANTA BASUDEV SATPATHY VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
265	D-WP(C)/5720/2025 WP(C)/4489/2025	SADASIBA @ SADASIBA MOHAPATRA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
266	D-WP(C)/5993/2025 WP(C)/4490/2025	MALAYA KUMAR BISOYI VS STATE OF ODISHA	ASHOK KUMAR DAS VS	// 0 //
267	D-WP(C)/5600/2025 WP(C)/4491/2025	M/S. THANAPATI AGRO,SONEPUR VS COMMISSIONER OF COMMERCIAL TAXES CT AND GOODS AND SERVICE TAX(G.S.T), CUTTACK	PRABODHA CHANDRA NAYAK VS	// 0 //
268	D-WP(C)/5602/2025 WP(C)/4492/2025	MANDAKINI SARANGI VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
269	D-WP(C)/2863/2025 WP(C)/4493/2025	SANJUKTA NAG VS STATE OF ORISSA	MANAS KUMAR CHAND VS	// 0 //
270	D-WP(C)/5647/2025 WP(C)/4494/2025	M/S ESL STEEL LTD., NADIDIHI, SUNDARGARH VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	// 0 //
271	D-WP(C)/5601/2025 WP(C)/4495/2025	RATIKANTA MATTAGAJ VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
272	D-WP(C)/5606/2025 WP(C)/4496/2025	RAMESH CHANDRA RAUL VS	SANGRAM JENA VS	// 0

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273	D-WP(C)/5655/2025 WP(C)/4497/2025	STATE OF ODISHA M/S ESL STEEL LTD., NADIDIHI, SUNDARGARH VS	SARADA PRASANNA SARANGI VS	// // 0
274	D-WP(C)/5569/2025 WP(C)/4498/2025	STATE OF ODISHA M/S GAYATRI UDYOG, ROURKELA, SUNDARGARH VS	BIKRAM KESHARI SAHU VS	// // 0
275	D-WP(C)/5791/2025 WP(C)/4499/2025	CHIEF COMMISSIONER, CT AND GST, ODISHA, CANTONMENT ROAD, CUTTACK M/S MAHAVEER FOOD PRODUCTS, GANJAM VS	KANANBALA ROY CHOUDHURY VS	// // 0
276	D-WP(C)/5616/2025 WP(C)/4500/2025	THE PRINCIPAL COMMISSIONER, GST AND CX, BBSR JHUNUMANI KHILAR VS	SANGRAM JENA VS	// // 0
277	D-WP(C)/5797/2025 WP(C)/4501/2025	STATE OF ODISHA M/S. SHREE LAXMI BHANDAR, BHADRAK VS	GOURAV KUMAR ROY CHOUDHURY VS	// // 0
278	D-WP(C)/5657/2025 WP(C)/4502/2025	THE CHIEF COMMISSIONER, CT AND GST, ODISHA, BBSR DR.SUVASH CHANDRA PRADHAN VS	SANGRAM JENA VS	// // 0
279	D-WP(C)/5644/2025 WP(C)/4503/2025	STATE OF ODISHA AJAYA KUMAR BEHERA VS	SATYABRATA SENAPATI VS	// // 0
280	D-WP(C)/5607/2025 WP(C)/4504/2025	STATE OF ODISHA SATYABANTA PRADHAN VS	SUDARSAN BEHERA VS	// // 0
281	D-WP(C)/5576/2025 WP(C)/4505/2025	STATE OF ODISHA NARAYAN CHANDRA ARAKHA VS	SASWATI MOHAPATRA VS	// // 0
282	D-WP(C)/5645/2025 WP(C)/4506/2025	RAVENSHAW UNIVERSITY, CUTTACK DEBA KUMBHAR VS	NIRANJAN NAYAK VS	// // 0
283	D-WP(C)/5152/2025 WP(C)/4507/2025	STATE OF ODISHA BINOD KUMAR JENA VS	LAXMI PRASAD DWIVEDY VS	// // 0
		STATE OF ODISHA		//

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284	D-WP(C)/6077/2025 WP(C)/4508/2025	BIJAY LAXMI DAS VS STATE OF ODISHA	SANJAYA KUMAR DAS VS	// () //
285	D-WP(C)/5619/2025 WP(C)/4509/2025	JAGATANANDA ROUT VS STATE OF ODISHA	LALITENDU BHUYAN VS	// () //
286	D-WP(C)/6108/2025 WP(C)/4510/2025	RAJANI CHHATRIA VS STATE OF ODISHA	ANUPAM DASH VS	// () //
287	D-WP(C)/3888/2025 WP(C)/4511/2025	SUREJ @ SURAJ GOCHHAYAT VS STATE OF ODISHA	RAJALAXMI BISWAL VS	// () //
288	D-WP(C)/5458/2025 WP(C)/4512/2025	PRADEEP KUMAR NAYAK VS STATE OF ODISHA	AZRA JAMAL VS	// () //
289	D-WP(C)/5771/2025 WP(C)/4513/2025	BHAGABAN DASH VS STATE OF ODISHA	NIRANJAN BISWAL VS	// () //
290	D-ABLAPL/4071/2025 ABLAPL/1621/2025	SK. BASIR VS STATE OF ODISHA	MANORANJAN PADHY VS	PAPADAHANDI /76 /2019 () //
291	D-ABLAPL/4108/2025 ABLAPL/1622/2025	TANUA @ SUNIL KUMAR SAHOO @ SAHU VS STATE OF ODISHA	BIDHU BHUSANA MOHAPATRA VS	PARADEEP LOCK /30 /2025 () //
292	D-ABLAPL/4233/2025 ABLAPL/1623/2025	MONAJ KUMAR BEHERA @ MONAJ NAYAK VS STATE OF ODISHA	PARSURAM PANDA VS	KANDARPUR /214 /2023 () //
293	D-ABLAPL/4190/2025 ABLAPL/1624/2025	RAJA PATRA VS STATE OF ODISHA	SUSIL KUMAR PATTNAIK VS	BARBIL /24 /2025 () //
294	D-ABLAPL/4192/2025 ABLAPL/1625/2025	KAPIL SUNA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	KORAPUT TOWN /1 /2025 () //
295	D-ABLAPL/4272/2025	BIDHAN GHOSH @ BIDHAN CHANDRA GHOSH	PRAVASH CHANDRA JENA	RAIBANIA /138 /2024

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	ABLAPL/1626/2025	VS STATE OF ODISHA	VS	() //
296	D-ABLAPL/4193/2025 ABLAPL/1627/2025	RAJESH KHILLO VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	MACHHKUND /89 /2024 () //
297	D-ABLAPL/4300/2025 ABLAPL/1628/2025	SUMAN MALLIK @ LIPU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BINJHARPUR /464 /2023 () //
298	D-ABLAPL/4197/2025 ABLAPL/1629/2025	TUKUNI @ RASHMIKANTA MAHALIK VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	LALBAG /42 /2025 () //
299	D-ABLAPL/4303/2025 ABLAPL/1630/2025	NAZA KHAN VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	SABARANG /254 /2024 () //
300	D-ABLAPL/4305/2025 ABLAPL/1631/2025	SK JASEM @ SK SAMIN VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	SABARANG /251 /2024 () //
301	D-ABLAPL/4218/2025 ABLAPL/1632/2025	SURJYAKANTA MOHAPATRA @ BABU VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	BRAHMAGIRI /592 /2024 () //
302	D-ABLAPL/4219/2025 ABLAPL/1633/2025	JYOSTNARANI CHHATOIE VS STATE OF ODISHA	RAKESH BEHERA VS	LAXMISAGAR P.S. /38 /2025 () //
303	D-ABLAPL/4312/2025 ABLAPL/1634/2025	SHIS MAHANANDA @ ASHIS VS STATE OF ODISHA	KULDEEP MOHANTY VS	BARGARH /590 /2023 () //
304	D-ABLAPL/4314/2025 ABLAPL/1635/2025	ABHISEK SATPATHY @ RANA VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	BARBIL /24 /2025 () //
305	D-ABLAPL/4225/2025 ABLAPL/1636/2025	ANUJ KUMAR YADAV VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	/ /0 J.M.F.C.,BISSAM CUTTACK(Rayagada) 2(A)CC/000022/2025
306	D-ABLAPL/3632/2025 ABLAPL/1637/2025	JAGA @ CHANDRAKANTA MAHALIK VS	BIBHUTI RANJAN MOHANTY VS	GOPALPUR /24 /2025 ()

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307	D-ABLAPL/4251/2025 ABLAPL/1638/2025	STATE OF ODISHA MITHUN MAHARANA @ DIPUN VS	SANTOSH KUMAR MAHANTY VS	// KODALA /341 /2024 ()
308	D-ABLAPL/4245/2025 ABLAPL/1639/2025	STATE OF ODISHA PABITRA PRADHAN VS	SAUMYA RANJAN PRADHAN VS	// PURI SADAR /50 /2025 ()
309	D-ABLAPL/3969/2025 ABLAPL/1640/2025	STATE OF ODISHA JIBANTA MOHARANA VS	NETRANANDA BISWAL VS	// BADAGODA P.S. /57 /2025 ()
310	D-ABLAPL/4256/2025 ABLAPL/1641/2025	STATE OF ODISHA DAKTAR SAHOO @ DAKA SAHOO VS	LAXMINARAYAN SAHOO VS	// / /0 S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHY
311	D-ABLAPL/4246/2025 ABLAPL/1642/2025	STATE OF ODISHA ANKUR CHARAN BEHERA @ ANKURA BEHERA VS	DIBYAJYOTI SAHOO VS	2(A)CC/0000015/2025 RAJKANIKKA /40 /2025 ()
312	D-ABLAPL/4311/2025 ABLAPL/1643/2025	STATE OF ODISHA PUNYASLOKA PRADHAN VS	RUCHI RAJGARHIA VS	// CHANDAKA P.S. /31 /2025 ()
313	D-ABLAPL/4320/2025 ABLAPL/1644/2025	STATE OF ODISHA TUNA SABAR @ KUNA @ SUDARSHAN SABAR VS	SAUBHAGYA KETAN NAYAK VS	// JARADA /231 /2022 ()
314	D-ABLAPL/4257/2025 ABLAPL/1645/2025	STATE OF ODISHA BIRANCHI PRADHAN VS	SHAKTI DATTA TRIPATHY VS	// / /0 S.D.J.M.,HINDOL(Dhenkanal)
315	D-ABLAPL/4260/2025 ABLAPL/1646/2025	STATE OF ODISHA DHIRAJ BISWAL VS	JAYADEBA BEHERA VS	2(B)CC/0000004/2025 CHANDABALI /21 /2025 ()
316	D-ABLAPL/1354/2025 ABLAPL/1647/2025	STATE OF ODISHA LALIT MALIK @ LALIT KUMAR MALIK VS	BIBHUTI BHUSAN PANDA VS	// KENDRAPARA SADAR /130 /2023 ()
317	D-ABLAPL/4262/2025 ABLAPL/1648/2025	STATE OF ODISHA KHAMBU NAIK VS	SK. ZAFARULLA VS	// MANAMUNDA /34 /2025 ()
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318	D-ABLAPL/4268/2025 ABLAPL/1649/2025	RAMA KUMBHAR VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	KANTABANJI /15 /2025 () //
319	D-ABLAPL/4274/2025 ABLAPL/1650/2025	NITYANANDA GHOSH VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	RAIBANIA /138 /2024 () //
320	D-ABLAPL/1363/2025 ABLAPL/1651/2025	AKULI CHANDRA GURU @ AKULI GURU VS STATE OF ODISHA	ABHISHEK MOHANTY VS	BIRIDI PS /1 /2025 () //
321	D-ABLAPL/4239/2025 ABLAPL/1652/2025	JITU @ JITENDRA PRADHAN VS STATE OF ODISHA	SAUMYA RANJAN PRADHAN VS	PURI SADAR /50 /2025 () //
322	D-ABLAPL/3690/2025 ABLAPL/1653/2025	GOLEKH CHANDRA PALEI VS STATE OF ODISHA	PRATAP KESHARI DEO VS	DHARMASALA /132 /2013 () //
323	D-ABLAPL/4376/2025 ABLAPL/1654/2025	JAGA MOHANTY @ JAGDISH MOHANTY VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PURUSHOTTAMPUR /26 /2025 () //
324	D-ABLAPL/4377/2025 ABLAPL/1655/2025	KANHA @ RAJA @ RJKISHORE ROUT VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	KAMAKHYANAGAR /208 /2024 () //
325	D-ABLAPL/4195/2025 ABLAPL/1656/2025	DRAUPADI BEHERA VS STATE OF ODISHA	PRAKASH KUMAR DALAI VS	JODAPADAR /12 /2025 () //
326	D-ABLAPL/4238/2025 ABLAPL/1657/2025	BADAL MALIA @ BISWAJIT MALIA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	CHANDAKA P.S. /229 /2024 () //
327	D-ABLAPL/4378/2025 ABLAPL/1658/2025	KANHA @ RAJA @ RAJKISHORE ROUT VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	KAMAKHYANAGAR /258 /2024 () //
328	D-ABLAPL/4383/2025 ABLAPL/1659/2025	VENKATESH @ S. VENKATESH @ SAMUREDDY VENKATESHU VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PARLAKHEMUNDI /8 /2025 () //
329	D-ABLAPL/3927/2025	DILIP DALAI	SUSANTA KUMAR BARAL	BAIDYANATHPUR /97 /2024

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	ABLAPL/1660/2025	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/4058/2025 ABLAPL/1661/2025	DEEPAK SINGHAL @ SONU VS STATE OF ODISHA	SAILABALA JENA VS	CHANDILI /104 /2021 () //
331	D-ABLAPL/4386/2025 ABLAPL/1662/2025	BALIA @ RAJESH SENAPATI VS STATE OF ODISHA	PRADIPTA BEURA VS	TIGIRIA /286 /2024 () //
332	D-ABLAPL/4089/2025 ABLAPL/1663/2025	NAMBURU GANPATI @ N.GANAPATI RAO VS STATE OF ODISHA	AMIT PRASAD BOSE VS	JEYPORE MAHILA /7 /2025 () //
333	D-ABLAPL/4161/2025 ABLAPL/1664/2025	UMAKANTA PRADHAN VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	CHHENDIPADA /524 /2023 () //
334	D-ABLAPL/4134/2025 ABLAPL/1665/2025	DILESWAR BEHERA VS STATE OF ODISHA	ASHIS RANJAN MOHANTY VS	REAMAL /187 /2020 () //
335	D-ABLAPL/4235/2025 ABLAPL/1666/2025	BISHNU CHARAN SAHOO VS STATE OF ODISHA	SAKTI PRASAD DAS VS	BHARATPUR PS /756 /2024 () //
336	D-ABLAPL/4323/2025 ABLAPL/1667/2025	SUKANTA KUMAR JENA VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	RAMACHANDRAPUR /338 /2024 () //
337	D-ABLAPL/3754/2025 ABLAPL/1668/2025	NARAHARI NAIK VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	BAMBARI /193 /2023 () //
338	D-ABLAPL/4325/2025 ABLAPL/1669/2025	TUNA SABAR @ KUNA @ SUDARSHAN SABAR VS STATE OF ODISHA	SAUBHAGYA KETAN NAYAK VS	JARADA /234 /2022 () //
339	D-ABLAPL/4324/2025 ABLAPL/1670/2025	TUNA SABAR @ KUNA @ SUDARSHAN SABAR VS STATE OF ODISHA	SAUBHAGYA KETAN NAYAK VS	JARADA /232 /2022 () //
340	D-ABLAPL/4354/2025 ABLAPL/1671/2025	JAGATANANDA SAHOO VS	SOUBHAGYA KUMAR DASH VS	GHASIPURA /47 /2025 ()

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341	D-ABLAPL/3935/2025 ABLAPL/1672/2025	STATE OF ODISHA RANAJIT MAHANTY VS STATE OF ODISHA	SUBHANKAR ROUT VS	// BHADRAK TOWN /58 /2025 () //
342	D-ABLAPL/4358/2025 ABLAPL/1673/2025	KANHA @ RAJA @ RAJKISHORE ROUT VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	KAMAKHYANAGAR /243 /2024 () //
343	D-ABLAPL/3885/2025 ABLAPL/1674/2025	PRAFULLA CHANDRA PRUSTY VS STATE OF ODISHA	BIBHUTI BHUSAN NANDA VS	RAIRANGPUR TOWN /319 /2024 A.D.J.,RAIRANGAPUR(Mayurbhanj) ICC/0000001/2024
344	D-ABLAPL/3599/2025 ABLAPL/1675/2025	BIBHUTI BHUSAN OJHA @ BIBHATI BHUSAN OJHA VS STATE OF ODISHA	BISMAYA KUMAR STALIN VS	JAGATSINGPUR /8 /2025 () //
345	D-ABLAPL/4263/2025 ABLAPL/1676/2025	BIKASH KUMAR DAS VS STATE OF ODISHA	RAKESH BEHERA VS	LAXMISAGAR P.S. /38 /2025 () //
346	D-ABLAPL/3818/2025 ABLAPL/1677/2025	DURYODHAN RANA VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	GHANTAPADA /158 /2024 () //
347	D-ABLAPL/4359/2025 ABLAPL/1678/2025	SOUMYARANJAN PATRA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KHURDA SADAR /156 /2024 () //
348	D-ABLAPL/4449/2025 ABLAPL/1679/2025	PRASANNA CHOUDHARY VS STATE OF ODISHA	AMIT PATTNAIK VS	KALINGA NAGAR /27 /2025 () //
349	D-ABLAPL/3817/2025 ABLAPL/1680/2025	MD. JAYDUL KHAN @ JAHEDUL VS STATE OF ODISHA	SWARAJ PATEL VS	SUNDARGARH TOWN /31 /2025 () //
350	D-ABLAPL/4202/2025 ABLAPL/1681/2025	SURJEET KUMAR NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BALUGAON P.S. /410 /2024 () //
351	D-ABLAPL/4321/2025 ABLAPL/1682/2025	MOHAN KHARA @ MOHAN RAO KHARA VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	JEYPORE MAHILA /11 /2025 () //

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352	D-ABLAPL/4455/2025 ABLAPL/1683/2025	PRASANNA CHOUDHARY VS STATE OF ODISHA	AMIT PATTNAIK VS	KALINGA NAGAR /30 /2025 () //
353	D-ABLAPL/4327/2025 ABLAPL/1684/2025	RABINDRA PRADHAN VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	BHOGRAI /22 /2025 () //
354	D-ABLAPL/4333/2025 ABLAPL/1685/2025	SAROJ SAHOO @ SAROJ KUMAR SAHOO VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KAMAKHYANAGAR /28 /2025 () //
355	D-ABLAPL/2438/2025 ABLAPL/1686/2025	NAMITA DAS VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	BALIPATNA /444 /2024 () //